

PATNA HIGH COURT

Notice

It is the practice prevalent in the Registry that typed copy of the documents is obtained in the case records which burdens the case bundle and obstructs seamless reading of the documents especially when the typed copy is placed after each page of the original document.

Having considered the matter the Court has been pleased to resolve that typed copies of the documents need not be insisted upon. However, the Stamp Reporters shall ensure that the documents produced are legible and if not legible, typed copy shall be enclosed. Beside above, if documents are not legible, defect would be noted by the Stamp Reporting Section.

AD(Rules)
Patna, the 25th August, 2023
File No.XLIXE-03-2023

By order of the Court,


Registrar General

Memo No. 56486-56610 A.D. (Rules), Dated, the 25th August, 2023

The President, Advocate Bar Association, Patna High Court, Patna; The Secretary, Advocate Bar Association, Patna High Court, Patna; The President, Bar Association, Patna High Court, Patna; The Secretary, Bar Association, Patna High Court, Patna; The President, Lawyers' Bar Association, Patna High Court, Patna; The Secretary, Lawyers' Association, Patna High Court, Patna; The J.R. -cum- P.P.S. to the Hon'ble the Chief Justice: The P.A. to the Registrar General: P.A. to the Registrar (Vigilance): P.A. to the Registrar (Administration): P.A. to the Registrar (Establishment): P.A. to the Registrar (Appointment): P.A. to the Registrar (I.T. -cum- C.P.C.): P.A. to the Joint Registrar (Establishment): P.A. to the Registrar (List & Computer): P.A. to the Joint Registrar (Judicial): O.S.D./O.S.D. (Computerization): Joint Registrar I/c. Establishment Department: Joint Registrar I/c, P.A. Section: Joint Registrar I/c. Copying Department: Joint Registrar I/c. Criminal Department: Deputy Registrar/Assistant Registrar I/c, Accounts (General) Department: Deputy Registrar/Assistant Registrar A.D. (Rules): Deputy Registrar/Assistant Registrar I/c Legal Cell: Deputy Registrar/Assistant Registrar A.O.R: Deputy Registrar/Assistant Registrar I/c, Criminal Revision Section: Deputy Registrar/Assistant Registrar I/c, Criminal (Disposal) Section: Deputy Registrar/Assistant Registrar I/c, Judicial Dispatch Section: Deputy Registrar/Assistant Registrar I/c, Writ (Pre) Section: Deputy Registrar/Assistant Registrar I/c, M.A. & Tax Section: Deputy Registrar/Assistant Registrar I/c, List Section: Deputy Registrar/Assistant Registrar I/c, Writ (Disposal) Section: Deputy Registrar/Assistant Registrar I/c, Centralized Letter Receiving Centre: Deputy Registrar/Assistant Registrar I/c, A.D. (Misc) Section: Deputy Registrar/Assistant Registrar I/c, Criminal Filing Section: Deputy Registrar/Assistant Registrar I/c, C.R., L.P.A. & Civil Review (Disposal) Section: Deputy Registrar/Assistant Registrar I/c, Criminal Stamp Reporting Section: Deputy Registrar/Assistant Registrar I/c, Protocol Section: Deputy Registrar/Assistant Registrar I/c, A.D. (Establishment): Deputy Registrar/Assistant Registrar I/c, Lawazima Board; Deputy Registrar/Assistant Registrar I/c. Criminal Miscellaneous Section: Deputy Registrar/Assistant Registrar I/c, First Appeal Section: Deputy Registrar/Assistant Registrar I/c, A.D. (General): Deputy Registrar/Assistant Registrar I/c, Court Officer's Office: Deputy Registrar/Assistant Registrar I/c, Criminal Disposal Section: Deputy Registrar/Assistant Registrar I/c. Criminal (Misc.) Section: Deputy Registrar/Assistant Registrar I/c, Purchase Cell: Deputy Registrar/Assistant Registrar I/c. Supreme Court Department: Deputy Registrar/Assistant Registrar I/c, A.D. (General): Deputy Registrar/Assistant Registrar I/c, Record Room (Civil & Criminal): Deputy Registrar/Assistant Registrar I/c, Original & Election Department: Deputy Registrar/Assistant Registrar -cum- Oath Commissioner: I/c P.A. Section: S.O. I/c, A.D. (Misc.); S.O. I/c, A.D. (Statistical); S.O. I/c, A.D. (Appointment); S.O. I/c, A.D. (Establishment); S.O. I/c, A.D. (General)|Bill; S.O. I/c, A.D. (General) |Cash; S.O. I/c, A.D. (Rules); S.O. I/c, A.O.R. Cell: S.O. I/c, Appointment Cell; S.O. I/c, C.O.'s Office; S.O. I/c, C.R. & L.P.A. (Disposal) Section; S.O. I/c, Centralized Filing Section; S.O. I/c, Centralized Letter Receiving Section; S.O. I/c, Civil Revision (Pending) Section; S.O. I/c, Civil Stamp Reporting Section; S.O. I/c, Computer Cell; S.O. I/c, Computer Filing; S.O. I/c, Information Cell/e-Seva Kendra. S.O. I/c, Conference Cell; S.O. I/c, Copying (Criminal) Department; S.O. I/c, Copying (General) Department: S.O. I/c, Copying (Writ) Department; S.O. I/c, Court Master Section; S.O. I/c, Criminal (Disposal) Section: S.O. I/c, Criminal (Miscellaneous) Section; S.O. I/c, Criminal Appeal Section; S.O. I/c, Criminal Revision Section: S.O. I/c, Criminal Stamp Reporting Section; S.O. I/c, Decree Department; S.O. I/c, Defective Section (Civil): S.O. I/c, Digitization Cell; S.O. I/c, Fax Section; S.O. I/c, Filing Section; S.O. I/c, First Appeal Section; S.O. I/c, Issue Section; S.O. I/c, J.O.S.R.R. (Judicial Officer Service Record Room); S.O. I/c, Judges' Library; S.O. I/c, Juvenile Justice Secretariat; S.O. I/c, Judicial Dispatch; S.O. I/c, Lawazima Section; S.O. I/c, Legal Aid Committee: S.O. I/c, Legal Cell; S.O. I/c, List Section; S.O. I/c, LPA & Civil Review (Pending) Section; S.O. I/c, M.A. & Tax Section. S.O. I/c, M.J.C. (Disposal) Section; S.O. I/c, M.J.C. (Pending) Section; S.O. I/c, Mediation Centre; S.O. I/c, Monitoring Cell - I; S.O. I/c, Monitoring Cell- II; S.O. I/c, Original & Election Dept.; S.O. I/c, Oath Commissioner. S.O. I/c, P.B.X./ U.B.I.X. Operator; S.O. I/c, Pass Distributor; S.O. I/c, Protocol Section; S.O. I/c, Record Room (Criminal); S.O. I/c, Record Room (Judicial); S.O. I/c, Recruitment and Appointment Cell; S.O. I/c, Retired Judges' Cell; S.O. I/c, Registrar's Inspection; S.O. I/c, Right to Information Cell; S.O. I/c, Second Appeal Section: S.O. I/c, Selection and Appointment Cell; S.O. I/c, Stationery Dept./Purchase Cell; S.O. I/c, Supreme Court Dept.: S.O. I/c, Translation Dept.; S.O. I/c, V.D.(Despatch); S.O. I/c, Vigilance Cell; S.O. I/c, Writ (Disposal) Section; S.O. I/c, Writ (Post) Section; S.O. I/c, Writ (Pre) Section; Senior Programmer(-) *for needful and necessary action.*

(-) for uploading it on the Hon'ble Court's website


Registrar General